

and Public Undertakings through Employment Exchanges;

(b) if so, the details thereof; and

(c) the time by which a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). So far as Central Government Departments (including quasi-Govt. institutions and statutory organisations) are concerned instructions already exist that all vacancies arising under these organisations irrespective of their nature and duration, other than those filled through the Union Public Service Commission/Staff Selection Commission are required to be notified to and filled through the Employment Exchanges except in specific cases where a different procedure has been laid down. Similar instructions are also in force requiring vacancies against posts carrying scales of pay the maximum of which does not exceed Rs. 1250 per month (Rs. 800 per month where pay scales have not been revised since 1982) in Central Public Sector Undertakings to be filled only through Employment Exchanges.

[*Translation*]

Closure of Bhatti Mines, Delhi

1182. SHRI SHEO SHARAN VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Bhatti Khanokholne ki anumati mangi gayi" appearing in 'Nav Bharat Times' dated February 7, 1991;

(b) if so, whether the safety arrangements in Bhatti Mines in Delhi have been examined if not, the reasons therefor;

(c) the number of labourers affected due to closure of Bhatti Mines;

(d) the steps taken by the Government to rehabilitate the labourers who are rendered jobless due to the closure of these mines; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). Yes, Sir.

(c) The inspections conducted by the Deputy Director General of Mines Safety during June 1990 revealed that about 1050 persons (including about 350 persons employed in Bhatti Phase II Mines in which the work had been stopped following a fatal accident on 30.5.90) were employed in the Bhatti Mines. With a view to providing alternative work to the workers on issue of orders prohibiting extraction of mineral from the Bhatti Mines, the workers were asked by the Delhi State Mineral Development Corporation Limited (DSMDC) to report for removal of overburden at the Bhatti Mines. Despite several attempts made by the DESMDC in this regard, the number of workers who responded was negligible.

(d) and (e). The position regarding rehabilitation of workers who responded to the DSMDC's call for work is being ascertained from Delhi Administration.

Enquiry Into Misuse of Telephone

1183. SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 4759 on April 12, 1990 and state:

(a) whether the enquiry regarding iden-

tification of the person/persons who mis-used the telephone of the Joint Chief Electoral Officer, Bhopal (Madhya Pradesh) has since been completed;

(b) if so, the details thereof; and

(c) the action taken against persons involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). The Government of Madhya Pradesh has intimated that the enquiry conducted could not establish as to who had made STD Calls and to whom. The question of taking action against the guilty, therefore, does not arise.

Price of Cement

1184. SHRI SHOPAT SINGH

MAKKASAR: Will the PRIME MINISTER be pleased to state:

(a) the rates of cement in the open market in October 1989 and at present in the country, separately; and

(b) the production of cement as it was at the end of October, 1989 in the country and during the period from 1989 to January 1991, separately?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The retail price of cement per bag in the open market as on 30.10.1989 and on 25.2.1991 at four Metropolitan cities in furnished is Statement-I below.

(b) The production of cement during October, 1989 and the monthly production of cement from January, 1989 to January, 1991 is furnished Statement-II below.

STATEMENT-I

Retail price of cement per bag as on 31.10.89 and 25.2.1991

Sl. No.	Name of City	Price as on	
		31.10.89	25.2.1991
1	2	3	4
1.	Delhi	77-80	96-98
2.	Calcutta	79-85	95-105
3.	Bombay	82-86	95-105
4.	Madras	69-74	92-97